## CENTRAL ADMINISTRATIVE TRIBUNAL

## JAIPUR BENCH, JAIPUR

## **ORDER SHEET**

## ORDERS OF THE TRIBUNAL

Date: 04.10.2016

CP No. 291/00001/2016 (OA No.540/2013) with MA

No.291/00252/2016

Ms. Kavita Bhati, Proxy counsel for

Mr. Kunal Rawat, Counsel for the petitioner.

Mr. L.M.Bhardwaj, Counsel for respondents.

Learned counsels for both the parties are in agreement that the compliance of the directions of the Tribunal contained in the relevant order has been made and as such C.P. may be disposed of.

In view of the above, this C.P. is dismissed.

Notices issued to the respondents are discharged.

(Meenakshi Hooja) Member (A)

Adm/

(S.K. Kaushik) Member (J)